

It is for the information of all the concerned Advocates that following mentioning have been allowed for filing in DRR today i.e. 31.03.2020 from 2 PM to 4 PM :

1	CRWP	BANSI LAL & ANR V/S STATE OF HARYANA	SHOKEEN SINGH	FIXED FOR 03.04.2020
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The following officers have been designated to accept the advance notice through e-mail in the matters which have been allowed through mentioning. The counsels will e-mail paper-books to them. List of officers is as under :

1	STATE OF HARYANA	CIVIL CASES	Sh. Deepak Balyan, AAG Haryana +91-98154-40630 deepakbalyan286@gmail.com
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